

of the uniform rate of the Gharchukti Tax on the Jhumias throughout Tripura; and

(b) whether Government have taken any final decision to have a uniform rate of Gharchukti Tax in Tripura?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) No.

(b) No. The question of a uniform rate of tax is not being considered.

Land for Displaced Persons in Tripura

119. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the steps that have been taken to provide residuary land to the displaced persons who have been settled in the colonies of Tripura and who did not receive full quota of land as provided in the scheme; and

(b) when this work of providing land to them in Tripura would be completed?

The Deputy Minister in the Ministry of Food and Agriculture of Food (Shri A. M. Thomas): (a) The Tripura Administration is at present processing acquisition of 450 acres out of 1400 acres required for the purpose. This land will be distributed to displaced agriculturists after acquisition proceedings are finalised. The Administration is also on the look out for additional land for distribution to the displaced persons.

(b) During 1964-65.

Land for Displaced Persons

120. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any assessment has so far been made regarding the availability of Khas land to be distributed among the displaced persons who have not received 5 kanis of land in the colonies in Tripura; and

(b) if so, the amount of land which may be made available to the displaced persons in Tripura?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) No. It is not possible to assess the availability of Khas land till the survey and settlement work which is currently in progress in the territory is completed.

(b). Does not arise.

Rangoon-Madras Air Service

121. Shri Koya: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Union of Burma Airways had approached the Government of India for permission to start an air service from Rangoon to Madras via Colombo; and

(b) if so, whether Government intend to give the necessary permission?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) No, Sir.

(b) Does not arise.

Construction of Over-Bridge at Ambala Cantt.

122. Shri D. D. Puri: Will the Minister of Railways be pleased to state:

(a) when the construction of the over-bridge on the railway line at Ambala Cantt. is to start and by when it is expected to be completed and opened to traffic; and

(b) when the road traffic was diverted to the bye-pass for the construction of this bridge?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). For undertaking the construction of the over-bridge at Ambala Cantt. road traffic was diverted in December, 1961, and the work on the bridge proper was

started. The work had, however, to be stopped in February, 1962, at the request of the Chief Engineer of State P.W.D. who was considering a revision in the design of the approaches. The work was started again in August, 1962, and is now in progress. Railway portion of the work is expected to be completed by the end of March, 1963.

Dam on Godavari

123. **Shrimati Maimoona Sultan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Madhya Pradesh Government have proposed a scheme for the construction of a dam on the Godavari; and

(b) if so, what is the Central Government's decision in this regard?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) There is no such proposal for the construction of a dam on Godavari. A multi-purpose project on upper Wainganga, a tributary of Godavari, is, however, under investigation by the Central Water and Power Commission.

(b) Does not arise.

Poultry Development Blocks

124. { Shri Mohsin:
Shri S. B. Patil:
Shri A. K. Gopalan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to establish 50 intensive poultry development blocks;

(b) where and when they will be established;

(c) what is the foreign exchange involved for the import of the incubators for the purpose;

(d) whether the scheme would fulfil the requirement of eggs in the country; and

(e) the amount set apart for the purpose of poultry development, State-wise, during the Third Plan period?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The Third Five Year Plan provides for the establishment of 50 intensive poultry development blocks in the States. The State Governments concerned have, however, so far accepted the allotment of 34 blocks only. Out of these, 7 have already been set up, while 27 more are expected to be set up by the end of 1963-64. A statement showing the State-wise allocation of the blocks is laid on the Table of the House. [See Appendix I, annexure No. 15].

(c) No foreign exchange allotment has been made exclusively for this scheme. The requirements of incubators for this scheme will be met partly from indigenous production and partly from a lot of 167 incubators which are being imported largely for the State Poultry Farms and the Regional Poultry Farms.

(d). This is one of several schemes taken up or proposed to be taken up under the Third Five Year Plan for increasing the production of eggs. If all these schemes are fully implemented, it is expected that the production of eggs will be increased to 5000 millions in 1966 as against the estimated production of 2880 millions in 1961.

(e) A statement is laid on the Table of the House. [See Appendix I, annexure No. 16].

Robbery at Kankinarrah Railway Station

125. { Shri Mohsin:
Shri S. B. Patil:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some armed people threw crackers at